

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

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|----------------------------------|---------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | C.A.No.170/252/HDB/2017 |
| NAME OF THE COMPANY | Percept Infosol Private Limited |
| NAME OF THE APPLICANT/PETITIONER | Percept Infosol Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies |
| UNDER SECTION | 252 |

Counsel for Applicant/Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------------|---------------------------|--------------|
| L. Dhanamjay Reddy | Private Comp Secy | L. D. Reddy. @ gmail - u. | L. Dhanamjay |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri L. Dhanamjay Reddy, Learned Company Secretary for the Applicant Company.

CA disposed of by separate orders.


Member (T)

Bm


Member (J)